GOVERNMENT OF JAMMU AND KASHMIR DEP.\RTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 30th September, 2024

S.O 491 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint officers as mentioned in **Annexure-A** to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Samba in view of General Elections to Legislative Assembly 2024.

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government

No. LAW- Powr/30/2022-10

Dated :- 30 -09- 2024

Copy to the:- .

- Chief Electoral Officer, J&K.
- 2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 3. Divisional Commissioner, Jammu.
- 4. District Election Officer, Samba. This is with reference to letter No. ENT/DCS/2024-25/6365-68 Dated: 28-09-2024.
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.

6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Senior Law Officer

Department of Law, Justice and P.A

Annexure-A to SO. 491 Of 2024 Dated:- 30 -09-2024			
S. No	Name of the Officer	Designation with Place of Posting	Contact No
1	Ajay Panjotra	JAEO Kartholi, Chief Agriculture Officer, Samba	, 9055143697
2	Sumed Gupta	JAEO Circle Chak Chattaka, Chief Agriculture Officer, Samba	9419226959
3	Nishu Tandon	AEA Pangdor, Chief Agriculture Officer, Samba	9419182427
4	Jagjeet Singh	Assistant Manager ESTATE SIDCO, Bari Brahmana	9682651923
5	Rakesh Kumar	AEA Pyt. Bari, Chief Agriculture Officer, Samba	9797940576
6	Shakshi Sharma	Lecturer, HSS Bain Glar	9596654146
7	Shafali	Lecturer, HSS Smailpur	9419845283
8	Sarita Devi	Lecturer, Physical Education, HSS Rahya	7006537969
9	Mamta Jamwal	Lecturer, HSS Nud	7889686183